

05.10-09.10

Court No. 02 (HHJ S. T. Soor)

05/10/ 2020

No	Case No.	Name of Parties	Name of Advocates
<u>ARGUMENT</u>			
1	ABA No. 1681/2019	Karanjeev Jagjitsingh Vijan & Anr Vs Govandi Police Station	APP
2	ABA No. 1706/2019	Harvindersingh Jogindersingh Vijan Vs Govandi Police Station	APP
3	ABA No. 1707/2019	Jagjitsingh Ishwarsingh Vijan Vs Govandi Police Station	APP
4	ABA No. 1708/2019	Manpreet Singh Vijan Vs Govandi Police Station	APP
5	ABA No. 1709/2019	Jaspreet singh Vijan Vs Govandi Police Station	APP
6	ABA No. 1710/2019	Joginder Singh Ishwar Singh Vijan Vs Govandi Police Station	APP
7	ABA No. 1806/2019	Surendar Singh Ishar Singh Vs Govandi Police Station	APP
8	ABA No. 1827/2019	Baldev Singh Vijan Vs Govandi Police Station	APP

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ORDER

1	Suit No. 8895/1994	K.R.Shenoy & 5 Ors Vs Mathurabai D. Patil & 21 Ors	Adv. Solomon & co. DhruveLiladhar&co.
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JUDGEMENT

10	Suit No. 471/1991	Jayeshkumar B. Jani Vs M.S.Upkar Builders & ors.	Madanlal N. Shah Adv. J.R.Vakil
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HEARING

11	Stamp No. 4707/2020	M/s Moosa Haji Patrawala Pvt. Ltd. Vs Yusuf Patrawala & Ors.	Adv. Prajot H. Jaggi
12	Stamp No. 4312/2020		
13	Stamp No. 4720/2020	Shobha Dattaram Talekar Vs Darpan Dattaram Talekar & anr.	Adv.P.S.Tiwari

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Hearing on Notice of Motion

1	Suit No. 7468/2001	M S Nanabhoy Jeejeebhoy Pvt.Ltd &Anr Vs Prataprao Salunkhe & 2 Ors.	Adv. Vigil Juris Adv. Suryavanshi
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Hearing

2	Stamp No. 4574/20	Aruna Sanjay Tiwari & Anr. Vs Sarika Nandkishroe Tiwari	Adv. Ashutosh Shukla
3	Stamp No. 1240/2020	Sarika Nandakishore Tiwari Vs Sanjay Nandakishore Tiwari	Adv. Maheshkumar Tiwar
4	Stamp No. 4716/2020	Ronald Bonnie Tixeira Vs Shyam Narayan Patel & Ors.	Adv. O.P.Singh

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07/10/20

No	Case No.	Name of Parties	Name of Advocates
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COMPLIANCE

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 9171/1992	Anil Bimla Singh & Ors. Vs Ramrati Kamala Singh	Adv. H.V.Gala & Co. Adv. Arvind G. Shah

Hearing

2	Suit No. 6612/2004	Shilpa Share & Securities Vs Pankaj K. Mehta	M.S.Madgavkar Mahesh Menon & Co.
3	Suit No. 4283/2012	Jayawant Manohar CHS Ltd. Vs Anil Achut Kalsulekar	adv. Sandip Ghogare

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Court No. 02 (HHJ S. T. Soor)

08/10/20

No	Case No.	Name of Parties	Name of Advocates
<u>ORDER ON NOTICE OF MOTION</u>			
1	Suit No. 1273/2017	Shamina Haji Mohd. Petiwala Vs Asif Abdul Aziz Darvesh	Adv. Kunwar Pandey
2	Suit No. 2294/2019	Seeta Sadan CHS Ltd. Vs Shailesh Ramesh Jain	Adv. Harish R. Pawar

ARGUMENT

3	Suit No. 7780/1998	Ram Mahal Co.Op.HSG Society Ltd. Vs Ravi Joseph Pereira & Ors	Adv. Pallavi Divekar Adv. Naazish N. Shah
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FRAMING ISSUE

4	Suit No. 9875/1988	Heera Panna CHS Ltd. Vs M S S P Builders & Ors.	Adv. Thakore Jariwala Adv. A.K. Chauhan
<u>TAKING STEPS</u>			
5	Suit No. 8977/1995	M S Sam Enterpries Vs Babobai M. Patil & Ors.	Adv. Asif Iqbal Patel Adv. S.R. Mishra

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No	Case No.	Name of Parties	Name of Advocates
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EXPARTE JUDGMENT

1	Suit No. 4/2019	Joseph Anthony Mendes Vs Fiona Bernard rodrigues	Adv. V.E.Pereira
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Hearing on Notice of Motion

2	Suit No. 8262/1994	Chandru G. Bijlani Vs M S. Krishna Enterprises & Anr.	M.S.Prakash & Co. Jalshed Ansari
3	Suit No. 8264/1994	Mahesh C. Bijlani Vs M S. Krishna Enterprises & Anr.	M.S.Prakash & Co. Jalshed Ansari
4	Suit No. 8265/1994	Shailesh Bijlani Vs M S. Krishna Enterprises & Anr.	M.S.Prakash & Co. Jalshed Ansari
5	Suit No. 8266/1994	Ratah C. Bijlani Vs M S. Krishna Enterprises & Anr.	M.S.Prakash & Co. Jalshed Ansari

HEARING

6	Suit no. 1126/2020	Avatar Singh Swaran Singh Chopra Vs Sabera Jalaluddin & Ors.	Adv. Geeta Bhoir
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